

COURT-I

**IN THE APPELLATE TRIBNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1115 of 2019 IN
DFR No. 2141 of 2019**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Koppal Solar Power Projects Pvt. Limited

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) :

ORDER

Issue fresh notice to Respondents by RPAD with acknowledgment.

Dasti, in addition, is permitted.

List the matter on **31.10.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**